

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 05.03.2021 (FRIDAY)

COURT – IV

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 636 of 2020	State Bank of India Vs. Vibha Agra Tech Ltd.	Sanjay Kapur	M. Srinivasan Rao
2.	Comp. App. (AT) (Ins) No. 763 of 2020	Mazda Agencies Vs. Hemant Plastics & Chemicals Ltd.	Vishnu Shankar Pawan S Godiawala	
3.	Comp. App. (AT) No. 208 of 2020	Piyush Dilipbhai Shah & Ors. Vs. Syngenta India Ltd. With	Piyush Dilipbhai Shah	Pallavi Rao
4.	Comp. App. (AT) No. 220 of 2020	Devinder parkash Kalra & Ors. Vs. Syngenta India Ltd.	Kausik Chatterjee	Gyandendra Kumar

VIRTUAL MODE

For Orders

5.	I.A. No. 395 of 2021 in Comp. App. (AT) No. 77 of 2019	Joe Verghese Ors. Vs. OMEGA Hospitals Pvt. Ltd. & Ors. With	Naveen R.Nath	Pai Amit-R1 Abir Phukan-R4
6.	Comp. App. (AT) No. 105 of 2019	P. Mahabala Rai. Vs. OMEGA Hospitals Pvt. Ltd. & Ors.	Ayush Choudhary	Pai Amit-R1 Abir Phukan-R4

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By the order of Hon'ble Acting Chairperson
-sd/-
Registrar**